In the Court of Sh. hometh wath lander W. Acres Della Picourt In DIA INDIA September 1997 125 PAISE ONE TOUPEE

IN THE COURT OF THE CUIES METROPOLITAN

MAGISTRATE, TEES HAZARI,

NEW DELHI

CC NO:

RS Proposed Nagar

Securities and Exchange Board of India, a statutory body established under the previsions of Securities and Exchange Board of India Act, 1992, having its Head office at, Made over Mumbai and Regional Office at Block No. 32.

Rajendra Bhavan, Rajendra Place District Centre, New Delhi- 110008 and represented by its Manager Shri Ajay Srivastava.

resent
Made over to

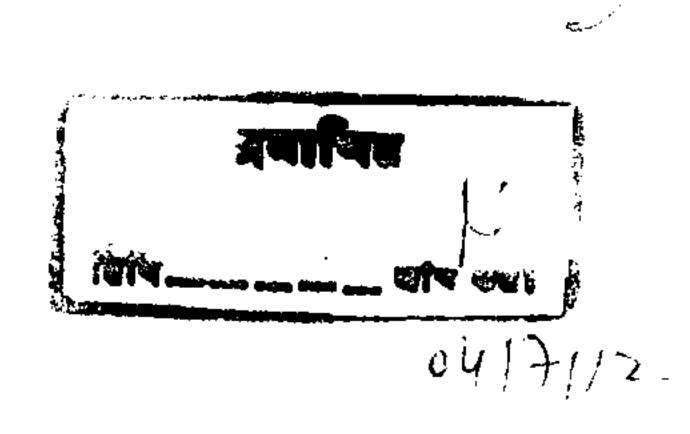
Side 22 al 12 40 8 12 40

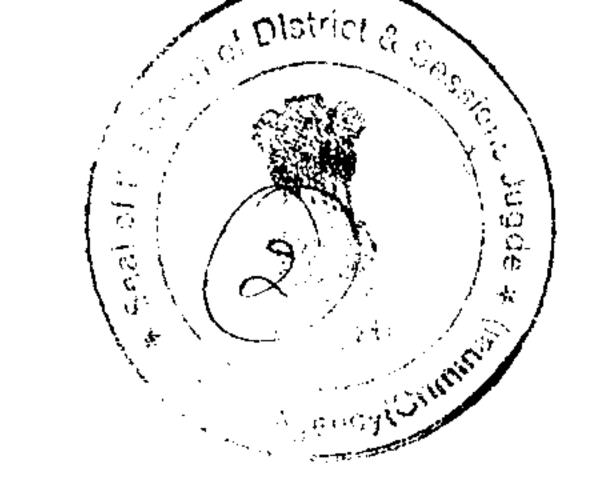
..Complainent

۷s.

- 1. Swarnbhumi Forest (I) Ltd., a company incorporated under the provisions of Companies Act, 1956 and having its registered office at SCO 862, 864, Shavalik Enclave, Manimajra, Chandigarh-160 101.
- 2. Dr. Kuldeep Kumar, S/o. Not known to the Complainant. Age: Not known to the complainant Occ. Director or the Accused

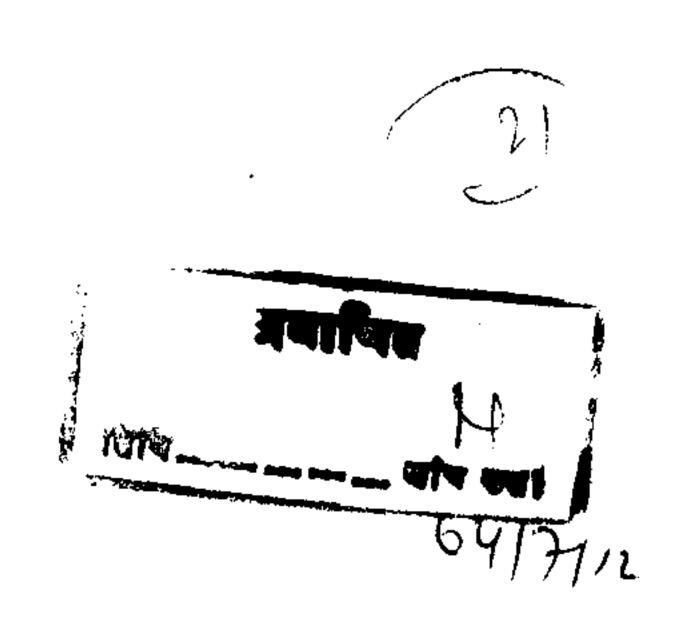
C. Merker Seed

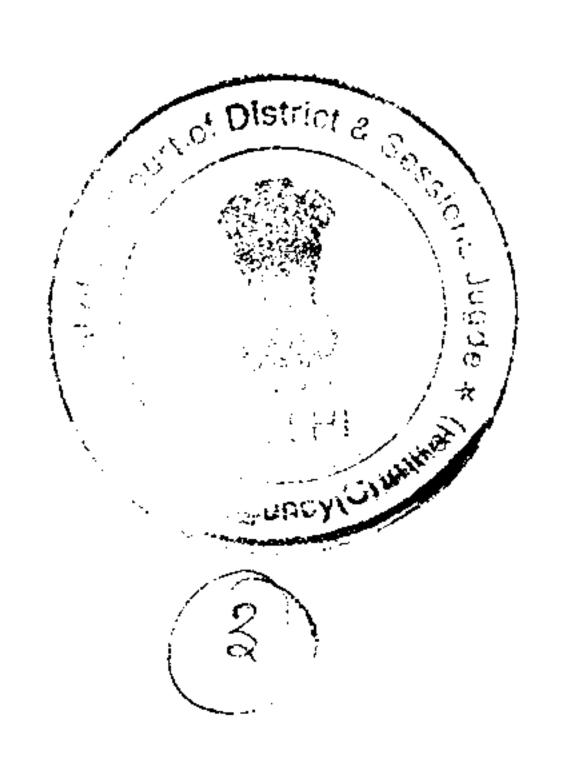




No. 1, Resident of Village Bhogpur, Post: Pinjore, Distt. Panchkula, Haryana.

- Shri Praveer Kumar Sharma, S/o. Not mown to the Complainant. Age: Not known to the complainant Occ: Director of the Accused No. 1 Resident of Rathpur Colony, District Panchkula, Haryana.
- Complainant, Age: Not known to the complainant Occ: Director of the Accused No. 1. Resident of 5396/2, Modern Residential Complex, Manimajra, Chandigarh- 160 101.
- 5. Shri P. K. Bhadauria, S/o. Not known to the Complainant, Age: Not known to the complainant Occ: Director of the Accused No. 1, Resident of VPO- Umaraithi, Distt. Agra, Uttar Pradesh.
- 6. Shri Tejvir Singh S/o. Ishwar Singh, Age: Not known to the complainant Occ:
 Director of the Accused No. 1, Resident
 of Ward No. 14, H. No. 256, Laxmi Nagar,
 Gohana District, Sonepat, Haryana.
- 7. Dr. A. B. Pandey, S/o. Not known to the Complainant, Age: Not known to the complainant Occ: Director of the Accused





No. 1 Resident of 157, Sector 7 Panchkula, Haryana.

Shri Prashant Upadhyay, S/o. Not known to the Complainant, Age: Not known to the complainant Occ: Director of the Accused No. 1, Resident of 50, Sector 16.

Panchkula, Haryana.

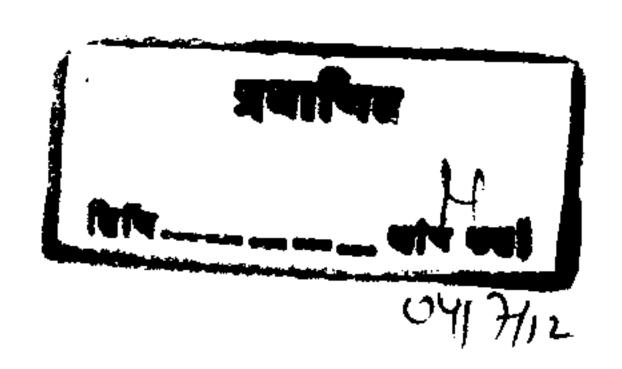
...Accused

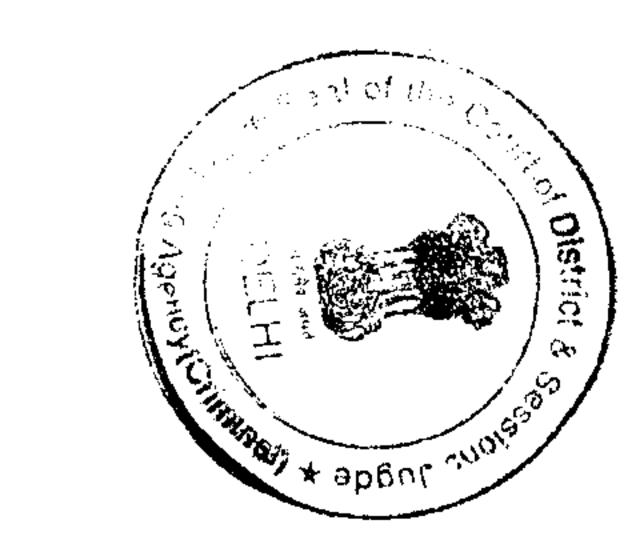
COMPLAINT UNDER SECTION 200 OF THE CODE OF

CRIMINAL PROCEDURE, 1973 READ WITH SEC. 24(1).

27 OF SECURITIES AND EXCHANGE BOARD OF INDIA

ACT. 1992





SEBI vs Swarnbhumi Forest Pvt. <u>d</u>

ed no.1 proceeded u/s 305 Cr.P.C.

Ct.P.C None appeared on behalf of accused no.2 to 8 despite proclamation through publication. Therefore. accused no.2 to 8 are proclaimed

address is located ਹੁੰ never accused are complainant file be arrested or/fresh consigned to

ACMM (Sp) (G.N. PANDEY)
Acts)/CENTRAL
DELHI/26.06.112

? Inferra न्यायाधीश